

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1411
ANSWERED ON 31.07.2024**

WORK OF ROB_s AT CHIRAYINKEEZH

1411 ADV. ADOOR PRAKASH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the works on Railway Over Bridge at Chirayinkeezh under Thiruvananthapuram Railway Division being long-delayed, if so, the details thereof;**
- (b) the details of the present status of the works of this ROB and the reasons for delay in completing the project;**
- (c) whether the Government is planning to take immediate measures for completing the works of ROB at Chirayinkeezh, if so, the details thereof and if not, the reasons therefor;**
- (d) the details of sanctioned Railway Over Bridges in Attingal Parliament constituency under Thiruvananthapuram Railway Division and the details of each ROB with year of sanction, Budget allocation and present status of works; and**
- (e) the details of plan proposed and measures taken by Railways for early completion of the sanctioned ROB_s?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1411 BY ADV. ADOOR PRAKASH TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING WORK OF ROB_s AT CHIRAYINKEEZH

(a) to (e): Sanctioning and execution of works of ROB_s/RUB_s in lieu of level crossing (LC) is a continuous and dynamic process of Indian Railway. Such works are prioritized & taken up on the basis of its impact of safety in train operations, mobility of trains & impact for road users.

Presently, 136 Nos. ROB_s/RUB_s at total cost of ₹ 4826 Crore are sanctioned in the State of Kerala including 08 Nos. ROB_s/RUB_s at total cost of ₹ 298 Crore in Attingal constituency, which are at various stages of planning and execution.

The 2 lane Road Over Bridge(ROB) at Chirayinkeezh in lieu of Level Crossing (LC) No. 566 at Km 191/400-500 in Kollam - Trivandrum section of Thiruvananthapuram Division was sanctioned on cost sharing basis in 2013-14.

Railway portion of this ROB is being executed by railway & approaches are being executed by State Government. Required land acquisition by State Authority was completed on 14.09.2020 and tender for the approach portion was awarded by State Authority on 06.11.2021, after almost 07 years from the sanction. Subsequently the work of Railway portion was taken up as per extant policy. Presently, Girders have been launched in Railway portion as well as in approaches. Deck slab casting (Railway portion and approaches) is in progress.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Government in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works. Support of state Govt.of Kerala is required for early acquisition of land for approaches and execution of approach work by State Govt. agencies.
